

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/S NAMBUDIRISONS AGRO FOODS INDIA PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s Nambudirisons Agro Foods India (P)Limited
2. Date of incorporation of corporate debtor	19 January, 2017
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ernakulam
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15123KL2017PTC047837
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office at 1st Floor, 32/938, Pallissery Road, Thammanam PO Cochin, Kerala-682032.
6. Insolvency commencement date in respect of corporate debtor	02 - 12 - 2020 (Date of Receipt of Order)
7. Estimated date of closure of insolvency resolution process	30 May 2021
8. Name and registration number of the insolvency Professional acting as Interim Resolution Professional	Mohanan T S IBBI/IPA-001/IP-P01691-2019-2020/12624
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Thekkinethil House, Vengola, Valayanchirangara P.O, Vangola, Perumbavoor, Ernakulam District-Pin 683556. tsmohanan@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Thekkinethil House, Vengola, Valayanchirangara P.O, Vangola, Perumbavoor, Ernakulam District-Pin 683556. tsmohanan@gmail.com
11. Last date for submission of claims	16 December, 2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web-link: https://ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Nambudirisons Agro Foods India (P)Limited (U15123KL2017PTC047837) on 26/11/2020

The creditors of the **M/s Nambudirisons Agro Foods India (P) Limited (U15123KL2017PTC047837)** are hereby called upon to submit their claims with proof on or before **16/12/2020** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03/12/2020
Place: Perumbavoor (Ernakulam)

MOHANAN T S
IBBI/IPA-001/IP-P01691/2019-2020/12624

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